

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:481
ANSWERED ON:27.07.2006
ILLEGAL LPG CONNECTIONS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received complaints regarding liquefied Petroleum Gas (LPG) connections being provided by LPG distributors illegally ;
- (b) if so, the number of such complaints received during the last one year, State-wise ; and (
- (c) the action taken against those distributors ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b) : Public Sector Oil Marketing Companies (OMCs) have reported 5 established cases of complaints indulging in release of illegal LPG connections against their LPG distributors during 2005-06 as per details given below :-

Gujarat 1
Orissa 1
Punjab 2
Uttar Pradesh 1

(c) : Action against erring distributors has been taken by OMCs in terms of Marketing Discipline Guidelines (MDG).